

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:441

ANSWERED ON:27.08.2010

TRIBAL POLICY

Laguri Shri Yashbant Narayan Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry accords clearance to the Resettlement and Rehabilitation (R&R) plans of projects submitted by the State Governments/Project Authorities;
- (b) if so, the details thereof;
- (c) whether data relating to the details of tribals displaced as a result of execution of canals, provision of irrigation facilities, construction of dams as also military and mining activities in the forest areas in the country is maintained by the Government;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether such displaced tribals have migrated to various cities and are leading a life of homelessness and neglect and if so, the reaction of the Government thereto;
- (f) whether any comprehensive tribal policy is contemplated; and
- (g) if so, the details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI KANTILAL BHURIA)

(a) to (g) A Statement is laid on the Table of the House.

Statement referred to in parts (a) to (g) of the Lok Sabha Starred Question No. 441 for 27.08.2010 regarding Tribal Policy.

(a) & (b) : Yes Madam, the Ministry of Tribal Affairs accords clearance to Resettlement and Rehabilitation (R&R) Plans of irrigation/flood control projects only, submitted by the State Governments/Project Authorities. This Ministry has received 75 projects for clearance under "National Rehabilitation & Resettlement Policy (NRRP) 2007" (erstwhile National Policy on Resettlement & Rehabilitation 2003), notified by Ministry of Rural Development. Out of these 75 Resettlement and Rehabilitation Plans, 58 have been accorded clearance.

(c) & (d) : According to the Resettlement and Rehabilitation Plans received and cleared by this Ministry, the number of affected persons belonging to Scheduled Tribes is 2,15,800.

(e) : No such information has been received by this Ministry, therefore, the question of any reaction does not arise.

(f) & (g) : Yes Madam, Ministry of Tribal Affairs has formulated a draft National Tribal Policy to address critical issues concerning tribals such as lower Human Development Index, poor infrastructure, diminishing control over the natural resource base, persistent threats of eviction from their habitat, exclusion from mainstream society, inequality in distribution of wealth and opportunities, non-empowerment and to ensure their active and informed participation in development.